

(c) whether, according to this study, 10 major industrial hubs in the country had reached a very alarmingly high level of pollution; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Central Pollution Control Board (CPCB) has recently released a study report on "Comprehensive Environment Assessment of Industrial Clusters" ranking the environmental pollution in 88 industrial clusters in the country based on the Comprehensive Environmental Pollution Index (CEPI). The CEPI index, on a scale of 1 to 100, is based on the parameters related to incidence of pollution in water, land (ground water) and air.

(c) and (d) The study report of CPCB has identified 10 major industrial clusters in the country having CEPI of more than 80, which is an alarmingly high level of pollution. These clusters are Ankleshwar (Gujarat), Vapi (Gujarat), Ghaziabad (Uttar Pradesh), Chandrapur (Maharashtra), Korba (Chhatisgarh), Bhiwadi (Rajasthan), Angul-Talcher (Orissa), Vellore-North Arcot (Tamil Nadu), Singrauli (Uttar Pradesh/Madhya Pradesh) and Ludhiana (Punjab). The details are given in statement.

**Statement**

*Critically Polluted Industrial clusters / areas (CEPI Scores >80)*

Industrial cluster (State)	Air Environment	Water Environment	Land Environment	Aggregated CEPI
Ankaleshwar (Gujarat)	72.00	72.75	75.75	88.50
Vapi (Gujarat)	74.00	74.50	72.00	88.09
Ghaziabad(Uttar Pradesh)	68.50	75.25	71.50	87.37
Chandrapur(Maharashtra)	70.75	67.50	66.50	83.88
Korba (Chhatisgarh)	67.00	57.00	72.50	83.00
Bhiwadi ( Rajasthan)	71.00	69.00	59.50	82.91
Angul Talchar (Orissa)	64.00	69.00	65.75	82.09
Vellore (Tamil Nadu)	69.25	65.25	62.50	81.79
Singrauli(Uttar Pradesh/ Madhya Pradesh)	70.50	64.00	59.50	81.73
Ludhiana (Punjab)	68.00	66.00	64.75	81.66

**Rajiv Gandhi Gramēen Vidyutikaran Yojana**

†\*149. SHRI MANGALA KISAN: Will the Minister of POWER be pleased to state:

†Original notice of the question was received in Hindi.

(a) the agency through which Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) is being implemented;

(b) the amount provided till date for RGGVY, State-wise; and

(c) the details of the States where electrification work of more than 50 per cent villages and less than 50 per cent villages has been done?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) Rural Electrification Corporation (REC) has been designated as the Nodal Agency for Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY). The projects of RGGVY in different States are being implemented by four (4) Central Public Sector Undertakings, namely – NTPC Limited, Power Grid Corporation of India Limited (PGCIL), NHPC Limited and Damodar Valley Corporation (DVC) and also by State Power Utilities.

(b) The State-wise disbursement of funds as on 15.02.2010 under RGGVY is given in statement-I.

(c) The details of the States where electrification work of more than 50 per cent villages and less than 50 per cent villages has been done are given in Statement-II.

**Statement-I**

*State-wise Amount Disbursed under RGGVY*

(Rs. in crores)

as on 15.02.2010

Sl.No.	Name of State	Amount * Disbursed
1	2	3
1	Andhra Pradesh	535.28
2	Arunachal Pradesh	393.98
3	Assam	957.82
4	Bihar	2724.22
5	Chhattisgarh	358.63
6	Gujarat	159.33
7	Haryana	130.23
8	Himachal Pradesh	141.75
9	Jharkhand	2582.13
10	J&K	460.67
11	Karnataka	620.57
12	Kerala	16.56

1	2	3
13	Madhya Pradesh	722.36
14	Maharashtra	359.13
15	Manipur	114.70
16	Meghalaya	149.40
17	Mizoram	159.34
18	Nagaland	123.20
19	Orissa	1959.98
20	Punjab	56.90
21	Rajasthan	697.98
22	Sikkim	88.65
23	Tripura	56.80
24	Tamil Nadu	214.77
25	Uttar Pradesh	3140.57
26	Uttarakhand	651.36
27	West Bengal	1564.12
	TOTAL	19140.43

\*This includes 10% loan component of REC Limited also.

**Statement-II**

*States where electrification work of more than 50% villages have been completed*

Sl.No.	Name of State	Coverage under RGGVY	Cumulative Achievement as on 15.02.2010	Percentage achievement
		Un/De-electrified Villages	Un/De-electrified Villages	
1	2	3	4	5
1	Uttarakhand	1469	1452	98.84%
2	Urtar Pradesh	30802	27736	90.05%
3	West Bengal	4573	4028	88.08%
4	Bihar	23211	18502	79.71%
5	Jharkhand	19737	11676	59.16%
6	Rajasthan	4454	2420	54.33%

*States where electrification work of less than 50% villages have been completed*

1	Karnataka	132	58	43.94%
2	Orissa	17895	5175	28.92%

1	2	3	4	5
3	Jammu & Kashmir	283	61	21.55%
4	Assam	8525	1578	18.51%
5	Nagaland	105	14	13.33%
6	Manipur	882	117	13.27%
7	Madhya Pradesh	806	89	11.04%
8	Arunachal Pradesh	2129	227	10.66%
9	Chhattisgarh	1132	90	7.95%
10	Meghalaya	1943	134	6.90%
11	Himachal Pradesh	93	0	0.00%
12	Maharashtra	6	0	0.00%
13	Mizoram	137	0	0.00%
14	Sikkim	25	0	0.00%
15	Tripura	160	0	0.00%

Note: 1) The actual no. of villages would change after detail survey during execution.  
2) Villages in six states, viz., Gujarat, Haryana, Kerala, Punjab, Tamil Nadu and Andhra Pradesh are fully electrified. These states are under intensive electrification under RGGVY.

#### Appointment of judges

\* 150. SHRI AMAR SINGH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government has formulated any new mechanism for the appointment of judges of High Courts and Supreme Court and, if so, the details thereof; and

(b) whether Government proposes to earmark a few posts of judges for the departmental candidates who had been serving as judicial officers in district courts for the last more than 20 years and, if so, the details thereof and, if not, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): (a) No, Sir.

(b) Under Article 217(2)(a) of the Constitution, a person who has held a Judicial office for at least ten years in the territory of India can also be considered for the post of a High Court Judge. One third of the posts of High Court Judges are filled up by elevation of the judicial officers who have served for at least ten years and who are otherwise found suitable.

#### Setting up of transmitters

\* 151. SHRIMATI VIPLOVE THAKUR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: